

**DEMAND NO. 142—OTHER CAPITAL
OUTLAY OF THE MINISTRY OF TRANSPORT**

"That a supplementary sum not exceeding Rs. 3,50,00,000 be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Other Capital Outlay of the Ministry of Transport'."

BUSINESS OF THE HOUSE

The Minister of Legal Affairs (Shri Pataskar): Sir, on behalf of the Minister for Parliamentary Affairs and with your permission, I would like to announce the following three additional items of legislative business for this House for the current week:—

Bills for consideration and passing

1. The Indian Railways (Amendment) Bill, 1953, as passed by the Rajya Sabha.

2. The Indian Institute of Technology (Kharagpur) Bill, 1956.

Bill for reference to a Joint Committee

3. The Standards of Weights and Measures Bill, 1956.

I would also like to announce that it is proposed to provide a two-hour discussion on the situation in the Naga Hills on Thursday, 23rd August, at 4.00 P.M.

A slight revision has been made in the order of legislative business for the week announced on 17th August. According to this, consideration of the Newspaper (Price and Page) Bill, as passed by the Rajya Sabha, will not be taken up during this week.

Mr. Speaker: The House stands adjourned to meet again the day after tomorrow at 11 A.M.

6-32 P.M.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday the 22nd August, 1956.